

IN THE NATIONAL COMPANY LAW TRIBUNAL
SPECIAL BENCH (COURT -I)
NEW DELHI.

In the matter of:

40/ND/2012

Ramandeep Singh Ahluwalia & Ors.

...Petitioner

v.

M/s.Suntime Energy Ltd. & Ors.

...Respondent

SECTION: U/S. 397/398.

Order delivered on 12.12.2017

Coram

R. VARADHARAJAN
HON'BLE MEMBER (JUDICIAL)

DEEPA KRISHAN
HON'BLE MEMBER (TECHNICAL)

For the petitioner:

Respondent

Rahul Kumar Singh (through LR's)(R-7,8 & 9).
Parminder S. Kaur.
Ranjana Roy Gauri, Perminder, Sreenita Ghosh.

ORDER

.Due to paucity of time arising ^{out} of single Bench sitting and order pronouncement in the
afternoon hearing of this petition is not possible today. Post the matter on 01.02.2018.

Sd/-

(DEEPA KRISHAN)
MEMBER (TECHNICAL)

Sd/-

(R.VARADHARAJAN)
MEMBER(JUDICIAL)

KCS